



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND
MANISH AGARWAL, ACCOUNTANT MEMBER**

ITA No.27/CTK/2024
Assessment Year : 2024-25

Generating Research Insights for Development Council,MIGB-32, Nayapallo Brit Colony, Nayapalli, Bhubaneswar	Vs.	CIT (Exemption), Hyderabad
PAN/GIR No.AAICG 2181 P		
(Appellant)	..	(Respondent)

Assessee by : Shri P.K.Mishra, Adv
Revenue by : Shri Sanjay Kumar, CIT DR

Date of Hearing : 15/05/2024
Date of Pronouncement : 15/05/2024

ORDER

Per Bench

This is an appeal filed by the assessee against the order of the Id
CIT(Exemptions), Hyderabad dated 22.12.2023 for the assessment year
2024-25.

2. Shri P.K.Mishra, Ld AR appeared for the assessee and Shri Sanjay
Kumar, Ld CIT DR appeared for the revenue.

3. At the time of hearing, Id AR of the assessee has sought to withdraw of the appeal filed before the Tribunal, for which, Id CIT DR did not have any objection. Therefore, we accede to the request of Id AR and permit the assessee to withdraw the appeal.

4. In the result, appeal filed by the assessee stands dismissed as withdrawn.

Order dictated and pronounced in the open court on 15/05/2024.

Sd/-
(Manish Agarwal)
ACCOUNTANT MEMBER

sd/-
(George Mathan)
JUDICIAL MEMBER

Cuttack; Dated 15/05/2024
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The Appellant : Generating Research Insights for Development Council, MIGB-32, Nayapallo Brit Colony, Nayapalli, Bhubaneswar
2. The Respondent: CIT (Exemption), Hyderabad
3. DR, ITAT,
4. Guard file.
//True Copy//

By order

Sr.Pvt.secretary
ITAT, Cuttack